

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.03.2018.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
CP No.35/BB/2018	Await report from ROC	M/s Srinivas &Badri Counsels	252(3)	M/s Cayenne Developments Pvt Ltd		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

33 BARI VISHAL Petitioner
9845413894



ORDER

Counsel for petitioner company/operational creditor is present. ROC has filed his report. At the request of counsel list it for Order on 23.03.2018.



MEMBER (J)